

They have been sold and eleven persons have been arrested. Very stringent action should be taken against them. These kids would not have their parents because they have been sold. What will happen to them now under the international law? That must be ensured.

My request to the Prime Minister is that we should appeal to the Arab countries and we should also appeal to the UNO to see that such inhuman games are not played. It would be a human rights' issue also, which the Government should taken up at the proper forum. That is my request and I expect the Government to make a statement on this situation as to how the Government is going to deal with the situation.

[*Translation*]

SHRI RAJNATH SONKAR SHASTRI (Saidpur): Mr. Speaker, Sir, discussion took place on children in this House. Other important issues are also discussed in this House. Many times discussion on Scheduled Castes took place here. But, today I would like to draw your attention to the height of atrocities on Scheduled Castes. I do not want to make allege actions against any Government. In fact I want to present the picture before you. Sir, on the 17th a boy was kidnapped from Varanasi in the midst of a crowd of 200 people. He was taken to Azamgarh and after sprinkling petrol on him he was set to fire. While burning he kept running. Petrol was continued to be sprinkled on him unless his entire body was charred. The name of that boy was Abbu. He was kidnapped from Chhitupur-Chandua in Banaras. I informed the S.P. and D.I.G. of the area and mentioned also the names of the kidnapers but no action was taken.

The other incident relates to Delhi, I got information yesterday evening that a boy

whose names was Darshan Singh, a resident of Seelampur, aged 21 was picked up by special checking mobile squad and beaten to death very cruelly. Just two weeks back, he was married.

Similarly, on the 6th March some people assaulted 24 or 25 women and children belonging to Scheduled Castes. The issue was raised earlier also. At that time you directed the Government to take action. There is one more such case. Under the Jawahar Rozgar Yojana a female teacher was paid Rs. 90,000 in Jhansi to construct a school building. Her name is Shanti Devi Bhatkaria. This incident relates to Bamrouli School. The Pradhan of that place took Rs. 86,000 from her and asked for Rs. 4,000 more. When this Head Mistress refused to give the money, he beat her badly in the school itself. A case was registered under the Prevention of Atrocities on Scheduled Castes. But till date no action has been taken. With the intention of killing that lady, she was transferred to a forest area.

These were the cases of laymen. Now I would like to bring to your notice the cases of some big persons. In Delhi actin was being taken against 80 persons for riots in 1984 when Shri Hukum Chand Jatav was an I.P.S. officer. Out of these 80 persons at least 30 such persons are there who belong to the Scheduled Castes. But when Shri Hukum Chand Jatav, I.P.S. retired on the 31st March, he was told that he was an accused in a case of 1984 riots. Had he been informed earlier, he might have given his reaction. After rendering a service of for 30 to 40 years he was not given any award but now he is being given this award.

[*English*]

MR. SPEAKER: Now please conclude.

[Translation]

SHRI RAJNATH SONKAR SHASTRI: Sir, all sorts of incidents are taking place. I request you to give your ruling and before doing, so please allow the hon. Minister of Home Affairs to speak some thing on it.

MR. SPEAKER: There is no question of giving any ruling here.... Shri Bhogendra Jha...

SHRI RAJNATH SONKAR SHASTRI: Sir, it means that the grievances of persons belonging to Scheduled castes are not heard here also.

[English]

MR. SPEAKER: Now taken your seat.

[Translation]

I have not to give any ruling.

SHRI RAJNATH SONKAR SHASTRI: I am realising it but you should respond to our sentiments also....

SHRIBHOGENDRAJHA (Madhubani): Mr. Speaker, Sir, it is a national problem to which I....

SHRI RAJNATH SONKAR SHASTRI: Sir, I submit to you again either to direct the Minister of Home Affairs or you should give your ruling...

MR. SPEAKER: Please, sit down....

SHRI RAJNATH SONKAR SHASTRI: Why should I sit down? Am I sitting here merely for the sake of sitting.

SHRIBHOGENDRAJHA: Mr. Speaker, Sir, through you, I would like to draw the attention of this House and the Government to a national problem.

Mr. Speaker, Sir, now our country has been affected by the migrants, refugees and infiltrators from West, North, East and South. Lakhs of people from Kashmir have been displaced from their native place and they have migrated to Jammu and Delhi. The Government is not telling anything as to when will they be able to return to their homes or what plan the Government has chalked out to rehabilitate them so that they may decide the future course of their life.

From the East refugees are being driven out from Myanmar, the erstwhile Burma, by the anti-democratic Government there. Some of them have migrated to Bangladesh and some have come to our country. In the light of the present situation in our eastern States, if these people come to these States the population will grow there and it will create economic, political and all sorts of crisis. Refugees are coming from Sri Lanka in the South and LTTE activities are also infiltrating in disguise. This is not only the problem of Tamilnadu but it is also a national problem. A large number of infiltrators have come to Bihar and West Bengal from Bangladesh. We may tackle this problem peacefully, even then it may explode in the coming days. Therefore, it will not be the problem of Bihar and Bengal alone, it will rather be a national problem. The Chakma refugees have migrated to Tripura and other small States. Through you, I insist that our country is vast and there are already many problems like floods here, therefore, these problems should not be considered in isolation, otherwise, a great crisis will come up. Therefore, I would like to insist on Government to present an integrated policy and tell the country as to what it is going to do.

[English]

SHRI RAGHUNANDAN LAL BHATIA (Amritsar): Sir, four days back some Pakistanis have introduced into India via Paki-